

छात्रों को दाखिला नहीं मिल सका उनके डिबिजन की बात कोई मायने नहीं रखती ।

(ग) दिल्ली में एक नये मेडिकल कालेज खोलने का मामला विचाराधीन है । अभी तक इस मामले पर कोई निर्णय नहीं लिया गया है ।

OVERDRAFTS BY STATES ON R.B.I.

*223. SHRI SRADHAKAR SUPAKAR :
SHRI J. K. MONDAL :
SHRIMATI TARA SAPRE :
SHRI RAGHUVIR SINGH
SHASTRI :
SHRIMATI SUSHILA ROHATGI :
SHRI S. K. SAMBANDHAN :

Will the Minister of FINANCE be pleased to state :

(a) the names of the States who have not so far cleared their overdrafts on the Reserve Bank of India; and

(b) the steps taken or proposed to be taken by Government to curb the rising tendency to resort to overdrafts by the State Governments ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) The Governments of Andhra Pradesh, Bihar, Madhya Pradesh, Madras, Mysore, and Rajasthan are still running overdrafts with the Reserve Bank.

(b) In March last, the Reserve Bank enlarged the facilities for temporary accommodation from the Bank in order to give the State Governments greater flexibility in their ways and means position. Simultaneously, the Bank also advised the State Governments that in case an unauthorised overdraft persisted in future, the Bank would be compelled to consider the stoppage of their payments. The matter is being pursued by the Reserve Bank with the State Governments concerned.

THEFT OF OPIUM FROM NEEMUCH OPIUM FACTORY

*224. SHRI S. S. KOTHARI : Will the Minister of FINANCE be pleased to state :

(a) Whether it is a fact that there has been theft of opium from the Opium Factory at Neemuch;

(b) if so, whether the culprits have been apprehended;

(c) the amount of loss sustained; and

(d) the steps which Government are taking to check such thefts ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) : (a) No, Sir. No theft of opium from the Opium Factory at Neemuch has come to Government's notice. A theft of opium in the Opium Godowns at Mand-saur, however came to the notice of Government on 15-9-1967. The loss discovered till now by the Department amounts to 18 bags weighing 628.500 kgs. net.

(b) The Police have so far arrested 37 persons suspected to have had a hand in the theft at Mandsaur.

(c) Rs. 19,325.34.

(d) The question of further tightening the security arrangements in the Opium Factories at Mandsaur, Neemuch and Ghazi-pur is being examined by the Government.

INCOME-TAX DUE FROM SHRI BIJU PATNAIK'S FIRMS

*225. SHRI HEM BARUA :
SHRI KAMESHWAR SINGH :
SHRI MOLAHU PRASAD :
SHRI RABI RAY :

Will the Minister of FINANCE be pleased to state :

(a) whether any total assessment of the Income-tax due from Shri Biju Patnaik's concerns like Kalinga Airways, Kalinga Tubes etc. has been made;

(b) whether any attempt towards the recovery of Income-tax dues from the above party has been made; and

(c) if so, the result thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) : (a) No, Sir. Some assessments have been made, while others are still pending.

(b) Yes, Sir.

(c) In addition to the advance tax, a sum of Rs. 1,18,000/- has been collected during 1967-68. Particulars of the collections in the years 1961-62 to 1966-67 will be obtained and placed on the Table of the House.